COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 169 OF 2015

Dated: 16th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd. ... Appellant(s)

۷s.

Punjab State Electricity Regulatory Commission Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Parinay Deep Shah

Ms. Aradhna Tandon Ms. Suarbhi Pandey

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-2

Mr. Aadil Boparai

Mr. Gurlabh Singh for R-3

ORDER

List the matter for hearing on <u>27.11.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondents.

In the meantime, learned counsel for the appearing parties may file their respective written submissions in this case by 26.11.2018, after duly serving copy to the learned counsel for the appearing parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

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